

>

Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Madam, I beg to lay on the Table a copy of the Economic Survey, 2011-2012 (Hindi and English versions).

(Placed in Library, See No. LT- 6176/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): On behalf of Shri S. S. Palanimanickam, I beg to lay on the Table:-

(1) A copy of the National Savings Certificates (IX-Issue) Rules, 2011 (Hindi and English versions) published in the Notification No. G.S.R. 848(E) in Gazette of India dated 29th November, 2011 under sub-section (3) of Section 12 of the Government Savings Certificates Act, 1959.

(Placed in Library, See No. LT- 6177/15/12)

(2) A copy of the Notification No. G.S.R. 868(E) (Hindi and English versions) published in Gazette of India dated 7th December, 2011 specifying that the National Savings Certificates-IX issue shall be the class of Savings Certificates to which the Government Savings Certificates Act, 1959 issued applies under sub-section (3) of Section 1 of the said Act.

(Placed in Library, See No. LT- 6178/15/12)

(3) A copy of the Explanatory Memorandum (Hindi and English versions) as to Action Taken Note on recommendations of the 13th Finance Commission on Debt Relief to States in respect of NSSF loans.

(Placed in Library, See No. LT- 6179/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) A copy of the Review by the Government of the working of the Central Electronics Limited, New Delhi, for the year 2010-2011.
 - (ii) Annual Report of the Central Electronics Limited, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 6180/15/12)

-